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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 1/NCLT/AHM/2018  
CA(CAA) No. 162/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Isar Builders & Developers Pvt. Ltd.  
Archana Overseas Pvt. Ltd.  
Demuric Holdings Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar
2.				

**ORDER**

Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Representation of Reserve Bank of India received.

Proof of service of notice of date of hearing on Statutory authorities filed.


Proof of publication filed.

No representation received from public.

Affidavit as per the direction dated 29.01.2018 filed by petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.